

Supply of Cotton Yarn

6176. SHRI SYED SHAHABUDDIN: Will the Minister of TEXTILES be pleased to state:

(a) the institutional arrangement for the supply of cotton yarn in adequate quantity at controlled price to the handloom weavers in various States;

(b) the institutional arrangement for the purchase of handloom cloth from the weavers and its marketing;

(c) the institutional arrangement for bank credit to the handloom weavers for purchase of yarn, modernisation of equipment and construction of work sheds;

(d) whether these arrangements are reviewed from time to time by the Central and State Governments; and

(e) if so, when they were last reviewed and the improvements effect thereafter a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) The Hank Yarn Obligation Scheme, Loan assistance to the National Cooperative Development Corporation for setting up new Weavers' Co-operative Spinning Mills and expansion of capacity of the existing mills, the yarn supply operations the National Handloom Development Corporation are the main institutional arrangements devised by Central Government for supply of cotton yarn to handloom weavers at reasonable rates.

(b) The new scheme of Market Development Assistance (MDA) introduced from 1.4.1989 operations of the National Handloom Development Corporation in supplementing the marketing efforts of the State Handloom Agencies by establishing hand-

loom marketing complexes and organising handloom panoramas in places of commercial importance, organisation of National Handloom Expos and National Designs Collection Exhibitions and the operations of the Association of Corporations and Apex Societies of Handlooms (ACASH) constitute the main institutional arrangements for the purchase of cloth from weavers and its marketing.

(c) NABARD provides refinance facilities to State-operative Banks for financing *inter alia* production and marketing activities of Primary Weavers Co-operative Societies at a concessional rate of interest and procurement, marketing and trading in yarn activities by apex/regional weavers' cooperative societies. NABARD has also formulated schemes for giving assistance for modernisation of looms and for construction of workshed. For development of the handloom industry, Central Government has also been implementing *inter alia* the workshed scheme as well as scheme for assistance for modernisation of looms.

(d) and (e). The above schemes are reviewed from time to time. The Market Development Assistance Scheme, which has replaced the erstwhile schemes of Special Rebate, Share capital assistance to State Apex Co-operative Societies and Handloom Development Corporations and Managerial subsidy to Primary Societies, is the outcome of one such review.

Self-Sufficiency in vaccines

6177. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether the country has attained self-sufficiency in Diphtheria, Tetanus and Triple Antigen Vaccines?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

Yes, Sir. The country has attained self-sufficiency in Diphtheria, Tetanus and Triple antigen Vaccines for supply to the Immunization Programme.

National Health Programme

6178. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have provided the list of the National Health Programmes to the expert committee for identification of drugs for Category-I of the Drugs Price Control Order;

b) if so, the names of the National Health programmes;

(c) whether Government have not included the Mental Health and Diabetes Control Programme in the National Health Programmes; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (d). The list of National Health Programmes provided to the expert Committee for review of drugs listed in Category-I of the Drugs Price Control Order, 1987 given in the statement below. Mental Health and Diabetes Control Programme were not identified by the Director General of Health Services as National Health Programmes from the angle of drug price control.

STATEMENT

List of Programmes identified as National Health Programmes by the Ministry of Health and Family Welfare

1. National Malaria Eradication Programme,

2. National TB Control Programme.
3. National Filaria Control Programme
4. National Programme for prevention of visual impairment and control of blindness.
5. Diarrhoeal Diseases Control Programme.
6. National Goitre Control Programme.
7. STD Control Programme
8. Universal Programme on Immunisation.
9. National AIDS Control Programme.
10. National Leprosy Eradication Programme; and
11. National Family Welfare Programme including Mother and Child Health.

Finished formulations allowed for Import under OGL

6179. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of finished formulations which are being produced in the country are allowed for import under the Open Central Licence on the recommendations of the Ministry of Health and Family Welfare; and

(b) if so, the names of all such medicines?

THE MINISTER OF STATE IN THE